

(36)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.09.2018

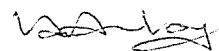
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/397/2018
PETITION NUMBER : CP/563/IB/2017
NAME OF THE PETITIONER(S) : P.R.Raman (RP)
NAME OF THE RESPONDENTS : oceanic Edibles International Ltd & 4 Others
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

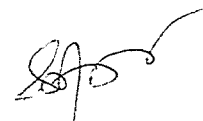
1. V. J. ARUL RAJ

COUNSEL FOR RESP. 2



2. C. ANUSHTHA

Rep. RP



ORDER

Counsels for both the parties present. Respondent No. 2 is directed to extend assistance and co-operation to the RP in relation to the operation of "Ammonia Expulsion" for which they have fixed the date on 18.09.2018. The RP may follow the opinion of the experts and take the appropriate decision. Put up on 20.09.2018 at 10.30 A.M.

-51/-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)